

COURT – I
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 45 of 2012

Dated : 31st May, 2012

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

M/s Beta Wind Farm (P) Ltd.

...Appellant (s)

Versus

Tamil Nadu Electricity Regulatory
Commission & Anr.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Vishal Gupta for
Mr. M.G. Ramachandran

Counsel for the Appellant(s): Mr. S. Vallinayagam for TNEB

ORDER

At the request of the learned counsel for the parties, post the matter on **05.07.2012.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/mk